

(b) the amount allocated under different heads, details head-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) and (b) A statement is enclosed.

Statement

Annual Plan 1986-87—Haryana—Approved Outlay

(Rs. crores)

Major Heads of Development	1986-87

	Approved outlay
1. Agriculture & Allied Services	44.72
2. Rural Development	10.86
3. Special Area Programme	2.50
Mewat Development	
4. Irrigation & Flood Control.	169.37
5. Energy	163.14
6. Industry & Minerals.	8.63
7. Transport	26.89
8. Science, Technology & Environment	1.55
9. General Economic Services	7.26
10. Social & Community Services	86.08
11. General Services	4.00
Grand Total	525.00

Silicon Units

6765. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken steps to set up some indigenous silicon units in the country;

(b) if so, the number of indigenous silicon units set up in the country so far;

(c) the number of indigenous silicon units proposed to be set up in the country in the Seventh Plan;

(d) the sites selected for the location of such units;

(e) whether Government have a proposal to set up a new indigenous silicon unit in Orissa; and

(f) if so, the place identified therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Following companies have set up units to manufacture single crystal silicon ingots and wafers :-

- (i) Super Semiconductors (West Bengal);
- (ii) Siltronix (Tamil Nadu);
- (iii) Metkem Silicon Ltd. (Tamil Nadu);
- (iv) Bharat Heavy Electricals Ltd. (Karnataka);
- (v) Central Electronics Ltd. (Uttar Pradesh);
- (vi) Bharat Electronics Ltd. (Karnataka);

In addition, Metkem Silicon Limited have set up a plant to produce polysilicon. The first three companies are in private sector and the last three in public sector.

(c) Silicon units proposed to be set up in the country in the Seventh Plan are :—

- (i) National Silicon Facility (NSF)*
- (ii) Augmentation of capacity of Central Electronics Ltd.

* Investment decision on NSF will be taken shortly.

(d) Site selected earlier for NSF was Vadodara, Gujarat.

(e) No, Sir.

(f) Does not arise.

Compensation to the soldiers who lost their lives in mishap of An 32 transport aircraft

6766. SHRI C. SAMBU : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal with Government regarding the AN-32, the medium range multirole tactical trans-

port aircraft of the Indian Air Force to undergo intensive re-evaluation in the wake of two mishaps in March, 1986;

(b) whether Government have announced any compensation to these soldiers who lost their lives in mishap; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) A detailed analysis has been made to ascertain if there are any design defects in the AN-32 aircraft. No defect has been found either in the design or vital components and systems of aircraft. Besides, adequate standby arrangements exist in the AN-32 aircraft to cater for any system or sub-systems failure.

(b) and (c) Compensation under the rules will be paid to the next-of-kin after the Courts of Inquiry constituted either declare, or come to the conclusion that these personnel may be presumed to have lost their lives. In the ad-interim period an advance payment of Rs. 2300/- to the family of each officer and Rs. 1150/- to the family of each airman per month would be made for a period of six months from non-public funds. In addition, the families are eligible for family pension under the rules during this period and thereafter.

Difficulties in construction of roads in forest areas

6767. SHRI R. ANNANAMBI : Will the PRIME MINISTER be pleased to be state :

(a) whether Government are aware that the State Governments are facing difficulties in constructing roads for the benefit of public since diversion of forest lands for non-forest purposes requires clearance by the Centre; and

(b) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) :